

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-524(PB)/2017**

**IN THE MATTER OF:**

Rani Sati Hardware

.... Applicant/petitioner

Vs.

Amrapali Leisure Valley Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 11.7.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**S.K. MOHAPATRA**  
**Hon'ble Member (T)**

For the Operational  
Creditor

: Ms Gunjan Mittal, Advocate  
: Mr. Anurag Sharma, Advocate

For the Respondent

: Mr. Alok Kumar Aggarwal, Advocate  
: Mr. Apoorv Rustogi, Advocate  
: Ms. Rati Tandon, Advocate

**ORDER**

For order, see C.P. No(IB)-90(PB)/2017